

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:1014

ANSWERED ON:09.03.2005

RECOVERY OF DUES

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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether various State Governments owe to BSNL a huge amount of arrears on account of telephone services provided to various Departments of the State Governments;

(b) if so, the details thereof till date, State-wise; and

(c) the efforts made or being made for recovery of the dues?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (DR. SHAKEEL AHMED)

(a) An amount of Rs. 172.51 Crores is outstanding as on 31- 12-2004 on account of telephone services provided to various Departments of the State Governments.

(b) The State-wise details of outstanding as on 31-12-2004 are given in the Annexure.

(c) The following steps are taken to recover the outstanding dues:

(i) Written/Telephonic reminders are issued regularly to clear the outstanding dues.

(ii) Heads of Circles take up the matter with Chief Secretary / Heads of Departments of respective State Governments.

(iii) Visits by officers of BSNL are made to the concerned Departments, for recovery of outstanding dues.

ANNEXURE

STATE-WISE DETAILS OF OUTSTANDING AMOUNT AS ON 31-12-2004 ON ACCOUNT OF TELEPHONE SERVICES PROVIDED TO VARIOUS DEPARTMENTS OF STATE GOVERNMENTS.

Name of the State Amount
outstanding

(Rs. in
Crore)

Andaman & Nicobar	1.53
Andhra Pradesh	13.07
Arunachal Pradesh	15.76
Assam	10.47
Bihar	19.42
Chhattisgarh	0.56
Goa	0.39
Gujarat	1.31
Haryana	0.90
Himachal Pradesh	0.01
Jammu & Kashmir	15.60
Jharkhand	12.88
Karnataka	2.55
Kerala	0.69
Madhya Pradesh	8.38
Maharashtra	3.87
Manipur	4.72
Meghalaya	1.77
Mizoram	0.41

Nagaland	9.22
Orissa	12.45
Pondicherry	0.01
Punjab	2.68
Rajasthan	0.82
Sikkim	1.38
Tamilnadu	1.41
Tiripura	1.28
Uttar Pradesh	18.85
Uttaranchal	1.05
West Bengal	9.07
Total:	172.51